

## Annexure - 2

Name of Corporate Debtor: **Vikas Procon Private Limited**: Date of Commencement of CIRP: **19.04.2023**: List of Creditors as on: **01.10.2024**

## List of Unsecured Financial Creditors (belonging to any class of creditors)

S.No.	Name of Creditors	Details of Claims Received		Details of claims admitted					Amount of contingent claim	Amount of any mutual dues,	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by guarantee	Whether Related party?	% of voting share in Coc					
1	Mukeshkumar Radhakishan Sadani	14/07/2023	1,288,000.00	0.00	Advances	NA	No	0.00%	-	-	1,288,000.00	0.00	
2	Avnish Arunkumar Somani	14/07/2023	16,853,884.00	0.00	Advances	NA	No	0.00%	-	-	16,853,884.00	0.00	
3	Anurodh Arunkumar Somani	14/07/2023	16,717,232.00	0.00	Advances	NA	No	0.00%	-	-	16,717,232.00	0.00	
4	Pradipkumar Pawankumar Agarwal	14/07/2023	2,588,899.00	1,300,000.00	Advances	NA	No	4.44%	-	-	1,288,899.00	0.00	
5	Jay Ambe Textile	14/07/2023	2,826,093.00	500,000.00	Advances	NA	No	1.71%	-	-	2,326,093.00	0.00	
6	Raju ratanlal gupta	14/07/2023	3,207,474.00	150,000.00	Advances	NA	No	0.51%	-	-	3,057,474.00	0.00	
7	Amit Kumar Rungta	9/6/2023	2,612,500.00	2,612,500.00	Advances	NA	No	8.92%			0.00	0.00	
8	Parvesh Govindbhai Hirpara & Yogesh Ponkia	09/08/2023	4,000,000.00	4,000,000.00	Advance againsts Booking	NA	No	13.66%	-	-	0.00	0.00	Hon'ble NCLAT has passed an order on 05/09/2024 in Company Appeal (AT) (Insolvency) No. 362 of 2024 with the observation that the Hon'ble NCLT, Mumbai bench has committed an error in not accepting the claim of the Appellant. The appeal was allowed, the order of Hon'ble NCLT was set aside and application filed with Hon'ble NCLT was allowed. The appellants were held as allottees of unit G-34 (CD project).
9	Santosh Kumar Ramgopal Saraf	01/11/2023	4,005,234.00	1,147,200.00	Mutual Understanding agreements - for purchase of shops	NA	No	3.92%	-	-	2,858,034.00	0.00	Dealy condoned by Hon'ble NCLT Mumbai Bench, however as no documents received for interest claim, interest claim amount is rejected.
	<b>Total</b>		<b>54,099,316.00</b>	<b>9,709,700.00</b>				<b>33.17%</b>	<b>0.00</b>	<b>0.00</b>	<b>44,389,616.00</b>	<b>0.00</b>	